

OFFICE ORDER

In the interest of administration, following transfers and postings of the Officers of this Registry are made with immediate effect:

1. Sh. Ashwani Sharma newly promoted and appointed Registrar(Administration) is ordered to discharge duties and functions of Registrar(Administration) and in addition, he will also look after the duties in the Judicial Branch, till further orders.
2. Sh. Kamal Kishore Sood, newly promoted/appointed Additional Registrar is transferred and posted as Additional Registrar(Judges & Rules Branch) till further orders;
3. Sh. Lal Singh Pathania, Secretary presently kept in General Pool is transferred and posted in the Confidential Branch in place of Sh.M.L.Sharma who has been promoted and appointed as Deputy Registrar.

NOTE: Both the officers at Sl.No.1 and 2 are ordered to continue to occupy the same rooms, which they were occupying prior to their promotions, till further orders.

BY ORDER

REGISTRAR GENERAL

Endst No.HHC/Admn.1(18)/78-XIV- 951-05 Dated: 30.03.2015
Copy forwarded for information to:- 31

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, H.P.High Court, Shimla.
2. CPC/All the Additional Registrars, H.P. High Court, Shimla.
3. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Section Officers/Private Secretaries/Protocol Officer/Public Relations Officer/Chief Librarian, H.P. High Court, Shimla.
4. The Secretaries/Private Secretaries/ PAs to the Registrar General/Registrar (Rules)/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar(Inspection)/Registrar (Administration), H.P. High Court, Shimla.
5. Section Officer (Computer), H.P., High Court, Shimla. He is requested to upload the above Office Order on the High Court Website today itself.


REGISTRAR GENERAL

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